

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No.411**  
**IB/553/ND/2022**

**IN THE MATTER OF:**

State Bank of India

... Applicant

Versus

Prem Chand Garg (Personal guarantor -  
Nutrionex Manufacturers Limited)

... Respondent

**Order under Section 95 (1).**

**Order delivered on 02.12.2022**

**Coram:**

**MR. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Ankur Mital, Adv. & Mr. Ateendra  
Saumya Singh, Adv.

For the Respondent :

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **07.12.2022**.



**Vishal Rana**  
**Court Officer**  
**Court IV**